

(ख) यदि हां, तो यह अन्तर क्यों है; और

(ग) क्या दिल्ली, रिवाड़ी, लखनऊ, कालका और बीकानेर में रेलवे क्वार्टरों के किराये का एक विवरण लोक-सभा के टेबल पर रखा जायेगा ?

रेलवे तथा परिवहन उपमंत्री (श्री अलगेशन):

(क) रेल-कर्मचारियों से जो किराया लिया जाता है वह उनके कुल वेतन का १० प्रतिशत होता है। एक डिबीजन में दूसरे डिबीजन के मुकाबले अधिक किराया लेने का सवाल नहीं उठता है, जहाँ क्वार्टर का निर्धारित किराया उसमें रहने वाले कर्मचारी के कुछ वेतन के १० प्रतिशत से कम होता हो। बीकानेर डिबीजन के क्वार्टर भारतीय रेलवे के स्टैण्डर्ड टाइप के क्वार्टर नहीं है। इसलिए इन क्वार्टरों और भारतीय रेलवे के इसी तरह के दूसरे क्वार्टरों के निर्धारित किराये की तुलना अभी सम्भव नहीं है।

(ख) जनरल मैनेजर सब दर्जे के क्वार्टरों का किराया इस हिसाब से निर्धारित करते हैं जिससे उन पर लगी हुई पूंजी का ४ प्रतिशत बसूल हो जाय। पहले की एन० डब्ल्यू०, ई० आई०, बी० बी० एण्ड सी० आई० के कुछ भाग और रियासती रेलों को मिलाकर उत्तर रेलवे बनायी गयी है। जब तक किराये की कोई नयी दर निर्धारित नहीं की जाती तब तक इन क्वार्टरों का निर्धारित किराया वही रहेगा जो अबतक रहा है।

(ग) माननीय सदस्य ने प्रश्न में बीकानेर और जिन दूसरी जगहों का जिक्र किया है उन जगहों के बयान सभा-पटल पर रख दिये गये हैं। [देखिये परिशिष्ट ८, अनुबन्ध सं० १५]

DEPARTMENTAL CATERING AT ITARSI

905. Shri Kamath: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Ballabhdas Easwardas has been served with notice terminating his catering contract at Itarsi Junction (Central Railway);

(b) if so, whether the catering at that Station will be done departmentally; and

(c) if not, the proposal under consideration for catering at Itarsi Junction?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) No.

(c) The catering is proposed to be undertaken at this station through other contractors.

SHIPPING CORPORATIONS

906. Shrimati Tarkeshwari Sinha: Will the Minister of Transport be pleased to state:

(a) when the two new shipping corporations are going to be registered by Government; and

(b) the amount of their authorised as well as paid-up capital, the routes which the ships of these two corporations will serve and the number of ships together with their gross Registered tonnage which are intended to be purchased for these two new corporations?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b) There is at present no proposal before the Government to start two new shipping corporations. What is proposed is to set up a second Shipping Corporation in addition to the existing Eastern Shipping Corporation Ltd. This proposal is still in the initial stage of consideration and it is not possible at this stage to furnish the details asked for.

SHIPPING

907. Shrimati Tarkeshwari Sinha: Will the Minister of Transport be pleased to state:

(a) the arrangements that are proposed to be made for the participation of Indian ships in the private sector and Indian ships in the public sector for the carriage of cargo between Russian and Indian ports, and the number of ships together with their gross registered tonnage which are proposed to be placed on this route both by the public and the private sectors; and